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- *367. SHRI K. SURYANARAYANA: Will the Minister for HOME AFFAIRS be pleased to
- (a) whether Government have received any representation from the Government of Andhra for the inclusion of persons belonging to the castes of Yerukula, Yanadi and Loambadi in the category of Scheduled Castes in that State; and
- (b) if so, what action has been taken by Government in the matter?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a) No.

(b) Does not arise.

CONSUMPTION OF LIQUOR BY THE DEFENCE SERVICES PERSONNEL

- •368. SHRIMATI VIOLET ALVA: Will the Minister for DEFENCE be pleased to state:
- (a) whether there is any quota fixed for consumption of liquor by officers of all ranks in the Defence Services;
- (b) the quantity of liquor consumed in the officers' messes of the Defence Services in 1953, (i) all over the country and (ii) in Bombay State;
- (c) the places from where liquor is purchased for Defence Services in the States where there is complete prohibition; and
- (d) the number and names of wine merchants who supply liquor to Defence establishments in the country?

MINISTER FOR **DEFENCE** THE ORGANIZATION (SHRI MAHAVIR TYAGI): (a) There is a fixed quota for each officer in respect of issues from canteens.

(b) No separate statistics are maintained in respect of consumption of liquor in officers' messes

(c) Through the Canteens Stores Department (India) who usually import liquor direct from abroad.

to Questions

(d) In so far as services canteens are concerned, no supplies of liquor other than those purchased through the Canteen Stores Department (India) are allowed.

RAISING OF LOAN BY ANDHRA GOVERNMENT FOR UNIVERSITY

- *369. SHRI PRASADARAO: Will the Minister for FINANCE be pleased to state:
- (a) whether the Andhra Government have requested for the permission of the Central Government to raise a loan for the establishment of a new University in Andhra;
- (b) if so, what action has been taken by Government on that request?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH): (a) No, Sir.

(b) Does not arise.

SUPPLY OF WATER IN KANPUR CANTONMENT

- t*186. BABU GOPINATH SINGH: Will the Minister for DEFENCE be pleased to state:
- (a) whether any provision been made for the supply of filtered and chlorinated water to the dents of the Kanpur Cantonment area and the Indian Air Force area at Chakeri;
- (b) whether it is a fact that only a small percentage of the population in those areas is served with tube-wells; and
- (c) whether it is a fact that a scheme for the supply of filtered water to these areas has been submitted by the Development Board, Kanpur to the authorities concerned; and if so, what action has been taken in the matter?

fPostponed from the 4th March 1954.